

Office of the District Judge, Purba Medinipur.  
(Vernacular Department),

NOTICE

In continuation of this office Notice dated 25.04.2019 conveyed by Memo. No. 1085(7)/XIV-1, dated 25.04.2019 for holding a Walk-in-interview on 07.05.2019, it is further notified that the willing retired Govt. employees beyond 62 years as on 07.05.2019 need not come to the aforesaid Walk-in-interview.

Nazir, Nazarat Department, District Judge's Court, Purba Medinipur. is directed to display the same in the office Notice Board.

Sd/-

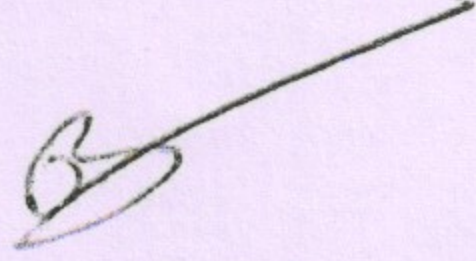
(P. S. SEN )  
District Judge,  
Purba Medinipur.  
29.04.2019

Office of the District Judge, Purba Medinipur.  
(Vernacular Department),

Memo. No. 1110(8)/XIV-1 Dated 29.04.2019

Copy forwarded to :-

1. The Sabhadhipati, Zilla Parishad, Purba Medinipur
2. The District Magistrate, Purba Medinipur.
3. The Superintendent of Police, Purba Medinipur
4. The Chief Medical Officer of Health, Purba Medinipur.  
for information with a request to his/her office to display the Notice at a conspicuous place of the Office for information of the newly retired Govt. employees.
5. The Chief Judicial Magistrate, Purba Medinipur.
6. The Judge-in-Charge of Nazarat Department, Civil Court, Tamruk/Contai/Haldia, for information with a request to direct his office to display the Notice in the Office Notice Board.

  
District Judge,  
Purba Medinipur.  
29.04.2019